



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

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January 15, 2010

### Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	M/s. Vishamber Sahai Financiers Private Limited	59A, Sant Nagar, New Delhi-110065	B-14.02631 dated June 19, 2002	November 25, 2009
2.	M/s. SSK Holdings Private Limited	A14, Tara Apartments, Alaknanda, New Delhi-110019	B-14.00360 dated March 07, 1998	December 08, 2009
3	M/s. DLF Financial Services Limited	Shopping Mall, 3 <sup>rd</sup> Floor, Arjun Mag, DLF City Phase 1, Gurgaon - 122002	14.00969 dated July 31, 1998	December 14, 2009

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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